

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)
(Chennai Circuit Bench)

Appeal No. 309 of 2013

Dated : 13th August, 2014

Present: Hon'ble Mr. Justice M. KarpagaVinayagam, Chairperson
Hon'ble Mr. RakeshNath, Technical Member

In the matter of

Hubli Electricity Supply Company Ltd. ... Appellant(s)

Versus

M/s Parys Sugar Industries Ltd. Respondent(s)

Counsel for the Appellant(s) : Mr. Sriranga S.
Counsel for the Respondent(s): Proxy counsel for Respondent

ORDER

Post the matter for hearing on 09.09.2014 at Chennai Circuit Bench.

(RakeshNath)
Technical Member
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(Justice M. KarpagaVinayagam)
Chairperson